

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 3884 -- JK (LD) of 2025
DATED:- 08 - 04 - 2025

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 08- 04 - 2025

No:-LAW-OIC/04/2025

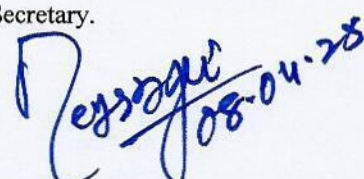
Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer





Annexure to the Government Order No. 3884 – JK (LD) of 2025 dated 08.04.2025.

S. No.	Case type/Case No/Case year	Case Title	Name and Designation of OIC	Mob.No.
1	WPC No. 2532/2024	Mohd Sharief Vs UT of J&K and ors	Sh. Masood Ahmed Bichoo JKAS, Sub-Divisional Magistrate, Thathri	7780969683
2	WPC No. 2531/2024	Bashir Ahmed Vs UT of J&K and ors	Sh. Masood Ahmed Bichoo JKAS, Sub-Divisional Magistrate, Thathri	7780969683
3	WPC No. 1626/2024	Mohd Iqbal Bhoru Vs UT of J&K and ors	Sh. Sunil Kumar Bhutyal JKAS, Assistant Commissioner, Revenue Doda	9419175988
4	WPC No. 2371/2024	Abdul Majeed Vs UT of J&K and ors	Sh. Arun Kumar Badyal JKAS, Sub-Divisional Magistrate Gandoh	9018308432
5	WPC No. 2320/2024	Mehal Singh & ors Vs UT of J&K and ors	Sh. Harvinder Singh IAS, Deputy Commissioner, Doda	9419873824
6	WPC No. 1870/2024	Parshotam Kumar Padha Vs UT of J&K and ors	Sh. Kamal Preet Singh, JKAS Tehsildar Bhaderwah	9419169866
7	WPC No. 2497/2024	Labi Ram Vs UT of J&K and ors	Sh. Sunil Kumar Bhutyal JKAS, Assistant Commissioner, Revenue Doda	9419175988

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8	WPC No. 2636/2024	Mohd Waris Sheikh Vs UT of J&K and ors	Sh. Sunil Kumar JKAS Additional Deputy Commissioner, Bhaderwah	9419258788
9	WPC 2697/2024	Abdul Majeed Vs UT of J&K and ors	Sh. Arun Kumar Badyal JKAS, Sub- Divisional Magistrate Gandoh	9018308432
10	OWP No. 1119/2016	Omi Chand Vs State of J&K and ors	Sh. Mohd Tahir JKAS, Tehsildar Bhalla	9419101228
11	WPC No. 1780/2024	Zahida Begum Vs UT of J&K and ors	Sh. Arun Kumar Badyal JKAS, Sub- Divisional Magistrate Gandoh	9018308432
12	WPC No. 2805/2024	Ghulam Ali Vs UT of J&K and ors	Sh. Sunil Kumar Bhutyal JKAS, Assistant Commissioner, Revenue Doda	9419175988
13	WPC No. 2143/2024	Mohd Sharief Vs UT of J&K and ors	Sh. Muneeb Umar JKAS, Tehsildar Gandoh	9419963224
14	WPC NO. 2828/2024	Mushtaq Ahmed Vs UT of J&K and ors	Sh. Ravi Shanker JKAS, Tehsildar Marmat	9596662293
15	WPC No. 1019/2021	Ghulam Hussain Vs UT of J&K and ors	Sh. Suman Sharma JKAS, Tehsildar Kahara	8492923400
16	O.A No. 1000/2024	Mohammad Yaseen	Sh. Harvinder Singh IAS, Deputy Commissioner, Doda	9419873824

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